

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.07.2021** at **10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)**  
**SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/1061/CHE/2020 IN IBA/920/2019  
NAME OF PETITIONER : Ebenezar Inbaraj (RP) of M/s Kanishk Gold Pvt Ltd  
NAME OF RESPONDENT : Enforcement Directorate  
SECTION : Sec 60(5) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

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**ORDER**

Due to administrative exigencies in relation to sitting in Bench-II,  
the matter could not be taken up today. List this matter  
on **12.08.2021**.

  
**(K. NATARAJAN)**  
Deputy Registrar

MS